

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Sri Padmabalaji Steels Pvt Ltd

MAIN PETITION NUMBER : TCP/363/IB/2017

(IA/MA) APPLICATION NUMBERS

IA(IBC)/2147(CHE)2023

ORDER

Successful Auction Purchaser is represented by Ld. Counsel Mr. M.S.Viswanathan. R3/Liquidator is represented by Ld. Counsel Mr. Aryan Suresh.

2. None is present for R1 and R2.
3. Applicant is directed to serve copy of the application on R1 and R2 and file affidavit of service.
4. R3 is directed to file reply/counter to the application within two weeks from today and serve copy on the Applicant.
5. List the application on **18.12.2023** for hearing.

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)